HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 15/2020

Bodh Raj ... Applicant

Through:-Mr. Jagpaal Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. A. G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. Ayjaz Lone, Dy. A.G shall file the detailed objections to the application.

List on 02.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 28.05.2020 Pawan Chopra